

Annexure-2
Name of the corporate debtor: SHREE OM PRIME FOODS PRIVATE LIMITED; Date of commencement of liquidation: 04.07.2023; List of stakeholders as on: 27.01.2025

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|-------------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | % share in total amount of | | | | | |
| 1 | Dr. Ashok Garg Hospital | PAN AAZPG6104C | 30.08.2022 | 1000000 | 1000000 | Unsecured | N.A. | 0.94% | No | N.A. | N.A. | No | No |
| | | | | 1000000 | 1000000 | | | | | | | | |